

गेहूँ के समर्थन मूल्य में वृद्धि

812. श्री राम चेतमलानी: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने देश में गेहूँ के उत्पादन को बढ़ावा देने के लिए अगली रबी फसल के दौरान गेहूँ के समर्थन मूल्य में 9.2 प्रतिशत की वृद्धि की घोषणा की है;

(ख) यदि हाँ, तो क्या कृषि लागत और मूल्य आयोग द्वारा गेहूँ की कीमत सरकार द्वारा घोषित मूल्य से कम आंकी गई थी;

(ग) यदि हाँ, तो उपर्युक्त आयोग ने गेहूँ की कीमत कितने प्रतिशत बढ़ाने की सिफारिश की; और

(घ) गेहूँ के उत्पादन को बढ़ाने के लिए गेहूँ के उत्पादन की लागत को कम करने की बजाय गेहूँ के धिक्की मूल्य को बढ़ाये जाने के क्या कारण हैं?

कृषि मंत्री (श्री चतुरानन मिश्र): (क) जी, हाँ।

(ख) जी, हाँ।

(ग) कृषि लागत तथा मूल्य आयोग द्वारा की गई सिफारिशों के अनुसार, 1996-97 के लिए गेहूँ के न्यूनतम समर्थन मूल्यगत वर्ष की तुलना में 6.6 प्रतिशत की वृद्धि प्रदर्शित करते हैं।

(घ) 1995-96 में गेहूँ के उत्पादन में प्रत्यक्ष रूप से आई गिरावट और परिणामतः इसकी खरीद में हुई कमी को रोकने तथा अन्तर-फसल मूल्य साम्यता बनाए रखने के लिए यह जरूरी समझा गया कि 1997-98 में बेची जाने वाली 1996-97 की फसल के लिए गेहूँ के न्यूनतम समर्थन मूल्य में वृद्धि की जाए।

Decline in irrigated land

813. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a book namely "In the Famine trap" written by one agricultural scientist, Dr. Devinder Sharma has made some shocking revelation regarding decline in irrigated land in the country, particularly in Punjab and Haryana;

(b) whether the revelation includes the going down of watertable in these States and also the reduction of organic matters in soil etc; and

(c) if so, the details of these revelations and the steps being taken in the matter by

Government to tackle the problem?

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Newsitem relating to destruction of evidence by Union Carbide Plant

814. SHRI KRISHNA KUMAR BIRLA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem captioned "vital evidence is being destroyed at carbide plant", as reported in "The Statesman", dated the 17th October, 1996;

(b) if so, whether the new Management of Eveready Industries India Limited are trying to dismantle the structure and also removing certain machinery in the plant premises;

(c) whether such a step of the multinational company is likely to create hurdles for Bhopal Gas victims; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA): (a) to (d) Yes Sir. According to information received from the C.B.I. and the State Government of Madhya Pradesh, the dismantling work has been stayed vide Court's orders dated 28.10.96. The matter is sub-judice.

Superfast Train between Sealdah and Siliguri

815. DR. (SHRIMATI) BHARATI RAY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have formulated any scheme to introduce a superfast train between Sealdah and Siliguri;

(b) if so, the details thereof; and

(c) if not, whether Government have formulated any other scheme to provide better and quicker transportation between Calcutta and the strategic and developing areas of North Bengal?